

CENTRAL ELECTRICITY REGULATORY COMMISSION

**6th, 7th & 8th Floors, Tower B, World Trade Centre,
Nauroji Nagar, New Delhi-110029
Ph: Fax: 011-20904365**

No. L -1/2064/2022-CERC

Date: October 28, 2024

PUBLIC NOTICE

Subject: Draft Central Electricity Regulatory Commission (Conduct of Business) (First Amendment) Regulations, 2024.

In exercise of power conferred under sub-section (3) of Section 178 of the Electricity Act, 2003 read with Electricity (Procedure for Previous Publication) Rules, 2005 and Regulation 58(8) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023, the comments/suggestions on the “Draft Central Electricity Regulatory Commission (Conduct of Business) (First Amendment) Regulations, 2024” were invited by the Commission.

2. In this regard, it has been decided by the Commission to schedule a public hearing on November 4, 2024, 3:00 PM onwards through video conference as per the following details:-

Date	Venue	Time	Link to Join
04.11.2024	Online, through Video Conferencing	3:00 PM	Link will be made available on CERC website in advance

2. A line of confirmation about the participation in the hearing would be highly appreciated. It is requested that the name of the participant(s) may please be communicated to the undersigned in advance on email ecourtastt101@cercind.gov.in and mmchaudhari@cercind.gov.in.

3. To support the ease of arrangements for the hearing, it is requested that the name of the proposed participant(s) from your organization may please be registered on the SAUDAMINI Portal after clicking Public Hearing Registration Hyperlink on its Homepage (www.cerc-e-filing.gov.in).

**Sd/-
(Harpreet Singh Pruthi)
Secretary, CERC**